

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

106(ND)/09

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: M/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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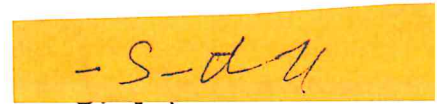
Present: Ms. Swaralipi Deb Roy and Mr. R. K. Gupta, Advocates for the
Petitioner
Mr. Vivek Malik and Mr. Dhawal Malik, Advocates for the
Respondent

ORDER

List this case for directions on 9th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)